

Annexure-3

Name of the corporate debtor: Castings Dynamics Limited (In Liquidation) Date of commencement of liquidation: 23rd June 2023 List of stakeholders as on: Claims received upto 23rd July 2023

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	None	Suthar Vithhalbhai	-	11/13/2019	125,243	105,058	-	-	0.01	-	-	20,185	-	Note 1
2	None	Nayleshbhai J. Patel	-	11/15/2019	87,000	80,000	-	-	0.01	-	-	7,000	-	Note 1
3	None	Thakorbhai Maganlal Rathod	-	11/17/2019	171,751	-	-	-	0.00	-	-	171,751	-	Note 1
4	None	Satishbhai Balvantbhai Barot	-	11/18/2019	256,785	256,785	-	-	0.02	-	-	-	-	Note 1
5	None	Bhabhar Chimanbhai Ravjibhai	-	11/20/2019	123,410	123,410	-	-	0.01	-	-	-	-	Note 1
6	None	Somabhai Bharatsinh Gohil	-	11/20/2019	241,283	238,554	-	-	0.02	-	-	2,729	-	Note 1
7	None	Ashokbhai J. Chavda	-	11/22/2019	253,996	-	-	-	0.00	-	-	253,996	-	Note 1
8	None	Rameshbhai M. Patel	-	11/25/2019	438,840,859	7,469,203	-	-	0.48	-	-	431,371,656	-	Note 1
9	None	Chimanbhai B Jadav	-	11/14/2019	96,500	96,500	-	-	0.01	-	-	-	-	Note 1
10	None	Jivanbhai chandubhai parmar	-	12/13/2019	89,805	-	-	-	0.00	-	-	89,805	-	Note 1
					440,286,632	8,369,510				-	-	431,917,122		

Notes:

1	In line with Regulation 12 (2) (c) of the Liquidation Regulations, the stakeholders who have not submitted their claims during the liquidation process of the Corporate Debtor, their claims duly collated by the interim resolution professional or resolution professional, as the case may be during the corporate insolvency resolution process has been considered by the Liquidator. Accordingly, claim of no workmen was received during the liquidation process, thus claims considered during CIRP has been admitted during liquidation period.
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